MRr DEPUTY-SPEAKER: That point of order remains in abeyance. Next time when he starts his speech you can do so. That is the position.

few days' thought to the matter. Government will, however, take and announce their decision by the 12th September.

19.17. Hrs.

RE: RE-ORGANISATION OF ASS-AM STATE

SHRI SWELL (Autonomous Districts): Sir, this House is adjourning this evening. The question of the re-organisation of Assam had been inscribed in the Government proposed list of business that was supplied to us at the beginning of this session. Government had promised to introduce a Bill and have the Bill passed to re-organise the State of Assam during the current session, but until today no Bill has been introduced, not even a statement has been made. I do not know what the Government is doing about it. I would like to know from the Home Minister what the Government's position with regard to this question is and what they are going to do about it.

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): I fully understand the hon. Member's anxiety. Government themselves have been anxious to announce their decision regarding the reorganisation of Assam during the current session of Parliament. I had every hope that we would be able to do so. 'Infortunately, this has not been possible in spite of our best efforts and we find it necessary to give a further 19.19 Hrs.

RE: HALF-AN-HOUR DISCUSSION

MR. DEPUTY-SPEAKER: There is a half-an-hour discussion and a motion under rule 193. We have exceeded our time. To follow the regular procedure is not possible now. I will permit Shri Prakash Vir Shastri to put a question and get a reply. That much I will permit.

श्री रिव राय (पुरी): उपाध्यक्ष महोदय, आप वादा कर दीजिए कि अगले सेशन के पहले दिन इस को ले लिया जायेंगा।

SHRI SURENDRANATH DWI-VEDY (Kendrapara): On the first day of the next session when we have a half-an-hour discussion, he should have the right to raise it.

MR. DEPUTY-SPEAKER: Is it the desire of the House that this item should be taken up in the next session?

SOME HON. MEMBERS: Yes, Sir.

MR. DEPUTY-SPEAKER: The House stands adjourned sine die.

19.20 Hrs.

The Lok Sabha then adjourned sine die.